

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 2948/2023CHIEF COMMISSIONER OF CENTRAL GOODS AND
SERVICE TAX & ORS.

Appellant(s)

VERSUS

M/S SAFARI RETREATS PRIVATE LIMITED & ORS.

Respondent(s)

(IA No. 83623/2022 - INTERVENTION APPLICATION, IA No. 177265/2022 - INTERVENTION APPLICATION, IA No. 115862/2023 - INTERVENTION APPLICATION, IA No. 68185/2022 - INTERVENTION APPLICATION, IA No. 153735/2022 - INTERVENTION APPLICATION, IA No. 115861/2023 - INTERVENTION APPLICATION, IA No. 68177/2022 - INTERVENTION APPLICATION, IA No. 152568/2022 - INTERVENTION APPLICATION, IA No. 115860/2023 - INTERVENTION APPLICATION, IA No. 143362/2022 - INTERVENTION APPLICATION, IA No. 85070/2023 - INTERVENTION APPLICATION, IA No. 155456/2021 - INTERVENTION APPLICATION, IA No. 143041/2022 - INTERVENTION APPLICATION, IA No. 80750/2023 - INTERVENTION APPLICATION, IA No. 155121/2021 - INTERVENTION APPLICATION, IA No. 139524/2022 - INTERVENTION APPLICATION, IA No. 29512/2023 - INTERVENTION APPLICATION, IA No. 125166/2021 - INTERVENTION APPLICATION, IA No. 139522/2022 - INTERVENTION APPLICATION, IA No. 29510/2023 - INTERVENTION APPLICATION, IA No. 68740/2021 - INTERVENTION APPLICATION, IA No. 125017/2022 - INTERVENTION APPLICATION, IA No. 195509/2022 - INTERVENTION APPLICATION AND IA No. 6627/2022 - INTERVENTION/IMPLEADMENT)

WITH

W.P.(C) No. 804/2022

W.P.(C) No. 1030/2022

C.A. No. 2949/2023

(IA No.179839/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(C) No. 1036/2022

W.P.(C) No. 90/2023

Date : 17-08-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s) Mr. N. Venkataraman, A.S.G.
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Mr. Sandeep Padhi, Adv.
Mr. Sabarish Subramanyam, Adv.
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Mr. Rahul Jain, AOR
Mr. Sparsh Bhargava, Adv.
Ms. Ishita Farsaiya, Adv.

Mr. Vikas Mehta, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 23rd August, 2023 at 2:00 p.m. as part-heard matter(s).

(ASHISH KONDLE)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)